

Board for Engineering industries excluding Steel Plants, which was set up in December 1964, is now examining the Wage structure of various categories of employees in the industries in question.

(b) and (c). The recommendations of the Wage Board are awaited.

Hindi Books Rewarded

1427. **Shri Badshah Gupta:** Will the Minister of Education be pleased to state the Hindi Books which have been rewarded by Government during the last decade?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): The required information is being collected and will be laid on the Table of the House in due course.

Allowances for Shrimati Lal Bahadur Shastri

1428. **Dr. L. M. Singhvi:**
Shri Gulshan:
Shri Lahri Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is proposed to extend certain allowances and benefits to the widow of the late Prime Minister and his children; and

(b) whether proper arrangements have already been made in this connection?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). Sanction has been issued for—

(i) life pension of Rs. 15,000 per annum to Shrimati Shastri;

(ii) allotment to her of suitable residential accommodation from the general pool at Delhi/New Delhi, rent being charged under F.R. 45A or 10 per cent of the pension whichever is less; and

(iii) extension of medical treatment facilities under the Central Government Health Scheme to Shrimati Shastri and her family, as for pensioners.

Laboratories under Vigyan Mandir Scheme

1429. **Shri Gopal Datt Mengi:** Will the Minister of Education be pleased to state:

(a) the number of rural laboratories set up under the Vigyan Mandir Scheme upto the end of 1965 (State-wise);

(b) the total number of tests of soil, water and plants conducted by them for the benefit of local agriculturists; and

(c) the number of pamphlets issued to spread this knowledge and the expenditure incurred thereon?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) to (c). A statement giving the available information is laid on the Table of the House, [Placed in Library, See No. LT-5660/66].

Correspondence Course and Evening Colleges for University Education

1430. **Shri Gopal Datt Mengi:**
Shri Maheswar Naik:

Will the Minister of Education be pleased to state:

(a) the names of the States where arrangements exist for imparting university education through correspondence courses and evening colleges; and

(b) whether the University Grants Commission has taken up this matter with the various Universities to encourage such courses?

The Minister of Education (Shri M. C. Chagla): (a) and (b). So far only the University of Delhi has started correspondence course for the B.A.

(Pass) degree. It is proposed to extend this scheme to some other universities during the Fourth Plan. It is also proposed to introduce correspondence courses for the training of Secondary School teachers in certain University Centres and other educational institutions and in Engineering and Technology during the same plan period.

According to available information, provision exists in certain affiliated colleges in the Union Territory of Delhi and all States except Nagaland for having evening/morning classes.

Mysore-Maharashtra Border Dispute

1431. Shri M. L. Jadhav: Will the Minister of Home Affairs be pleased to state:

(a) whether any settlement with regard to the Inter-State border dispute between Mysore and Maharashtra States has been arrived at; and

(b) if so, the nature of the settlement?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No.

(b) Does not arise?

Selection of Hony. Magistrates in Delhi

1432. Shri Shiv Charan Gupta: Will the Minister of Home Affairs be pleased to state:

(a) the qualifications laid down from time to time regarding the appointment of Hony. Magistrates in Delhi;

(b) the procedure regarding the selection of these Hony. Magistrates; and

(c) the names of Hony. Magistrates approved by the Delhi Administration along with their educational qualifications and date of appointments, working at present?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). A statement is laid on the Table of the House is [Placed in Library. See No. LT-566/66]

Economy in Delhi Administration

1433. Shri Shiv Charan Gupta: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a Committee has been appointed by the Government of India to effect economy in the Delhi Administration;

(b) if so, whether a report has been received; and

(c) the economy suggested by the Committee?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). No Committee has been formally appointed by the Government of India to effect economy in Delhi Administration. However, a committee was informally set up, consisting of Shri A. D. Pande, Joint Secretary (Union Territories) in the Ministry of Home Affairs, the Chief Secretary and the Finance Secretary of the Delhi Administration, to review the current year's budget and also the budget proposals of the Delhi Administration for 1966-67 with a view to locate savings wherever possible. The Committee confined its examination only in respect of expenditure on the revenue account included in the Delhi area demand. The Committee scrutinized the budgets of various departments and after discussions with various departmental heads, it was agreed that savings could be effected to the extent of Rs. 81.175 lakhs in the next financial year. This reduction in the proposed budget outlay in the next year, has been effected by keeping in abeyance proposals for creation of some posts and rephrasing of the implementation of a few schemes, keeping in view the need for enforcing austerity measures because of the general situation prevailing in the country.